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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/11084/2024 /A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District & Sessions Judge,**  
Baksa, Mushalpur

Dated Guwahati, the 16<sup>th</sup> November, 2024

Sub:- **Permission to withdraw Leave Travel Concession (LTC)**


Ref:- Letter No. DJ/BAK/2024, dated 05.11.2024

Sir,

With reference to the above, I am directed to inform you that Shri Arup Jyoti Baishya, Chief Judicial Magistrate, Baksa, Mushalpur, has been granted permission to withdraw the LTC permission for the block period 2022-2024, to travel to Jaisalmer-via Guwahati-Jaipur-Jodhpur and return, along with his wife Smti. Dulumoni Haloi and minor daughter Smti. Himaghna Baishya, w.e.f.10.11.2024 to 17.11.2024.

Shri Baishya may be informed accordingly.

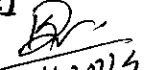
Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

Copy to:- NO. HC.VII-06/11085/2024/A, dated 16th November, 2024

1. Shri Arup Jyoti Baishya, Chief Judicial Magistrate, Baksa, Mushalpur, for information.

  
**REGISTRAR (VIGILANCE)**

  
16.11.2024